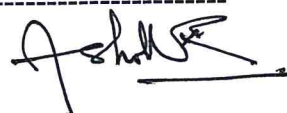
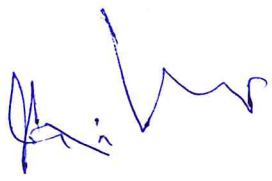



**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30.03.2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :
PETITION NUMBER : TCP/166/2016
NAME OF THE PETITIONER(S) : C. Subramaniam & 3 Others
NAME OF THE RESPONDENT(S) : M/S Mehala Carona Textiles Private Limited & 8 others
SECTION : 397/398

Sl.No.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
1.	R. VIDYASHANKAR R. ASHOK KUMAR	Counsel for Petitioners	
2.	T.V.P. Sai Vihari for Hai Shan Kun	Counsel for R2 - R6	T.V.P. Sai Vihari 
3.	R. Pradeep A.V.R. Associates	Counsel for R9	

ORDER

Shri R Vidhyashankar, counsel for petitioner present. Shri T V P Sai Vihari, counsel for R2 to R6, and Shri R Pradeep, counsel for R9 are present. Counsel for R7 & R8 called absent. No representation. In the circumstances, R7 & R8 are proceeded ex parte. Counsel for R9 sought time to file counter. At request time extended with a direction to file counter failing which the right of filing the same shall stand forfeited. Put up on 18.04.2017 at 10.30 A.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)